

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALAPUR**

**Civil Contempt Petition No.200/00010/2019**

(in OA 200/00700/2017)

Jabalpur, this Wednesday, the 31<sup>st</sup> day of July, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Vijay Kumar Meena, age 26 years, S/o Shri Ramraj Meena, R/o Vill. Saray, Post Gandal, Tehsil Bamanws, District Sawami Madhopur (Rajasthan).
2. Jugal Kishor Meena, Age 29 years, S/o Shri Mausariya Meena, R/o Village Hanuman Pura, Post Kashipura, Tehsil Karauli, District Karauli (Rajasthan).
3. Ramkesh Meena, Age 31 years, S/o Shri Narayan Meena, R/o VPO Sirsali, Tehsil Bamanws, District Sawai Madhopur (Rajasthan).  
**-Petitioner**

(By Advocate – **Shri Harish Singh**)

**V e r s u s**

1. Shri Arun Sunder Ranjan, Secretary, Union of India, Ministry of Communications & Information Technology, Department of Posts Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Shri Veent Pandey, Additional Director General (DE), Department of Posts (DE Section), Dak Bhawan, Sansad Marg, New Delhi – 110001.  
**-Respondents**
3. Shri Ashok Sharma, Chief Post Master General, M.P. Circle, Bhopal (M.P.) - 462012

(By Advocate –**Shri S.K. Mishra**)

**O R D E R (O R A L)****By Navin Tandon, AM.-**

Learned counsel for the respondents submits that the compliance report has already been filed and the orders of this Tribunal have been duly complied with.

2. Learned counsel for the petitioner confirms the same.
3. Accordingly, CCP is dismissed. Notices are discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
*am/-*

**(Navin Tandon)**  
**Administrative Member**